## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:376 ANSWERED ON:06.08.2013 FARMER PRODUCER ORGANISATIONS Antony Shri Anto

## Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Farmer Producer Organisations in each State/UT at present in the country;

(b) the main objectives of such organisations;

(c) the tax benefits/other benefits these organisations are entitled from the State Governments; and

(d) the steps taken/proposed to be taken by the Government to promote these organisations in the country?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a), (b) & (d): The State-wise details of registered Farmer Producer Organisations (FPOs) promoted by Small Farmers' Agribusiness Consortium (SFAC) from 2011-12 under Vegetable Initiative in Urban Clusters (VIUC) and Integrated Development of Sixty Thousand Pulse Villages in Rainfed Areas, are given in Annexure-I. Since 2011-12, SFAC has supported FPOs through empanelled Resource Institutions to develop their institutional capacity, aggregate demand for inputs, consolidate marketable surpluses, establish links with aggregators and support direct marketing of produce. In the Budget Speech of 2013, the Union Finance Minister announced the Equity Grant Fund and Credit Guarantee Fund to support Farmer Producer Companies (FPCs). Details are given in Annexure-II.

(c): No exemptions are available to FPOs under the Income Tax Act.